POST OFFER PUBLIC ANNOUNCEMENT TO THE EQUITY SHAREHOLDERS OF

PREMIER CAPITAL SERVICES LIMITED

Regd. Off.: 17,"Jaldarshan" 51, Napean Sea Road, Mumbai-26. Tel. No. (022) 23633506 Fax: (022) 23676010

The details subsequent to the completion of the Offer made vide Public Announcement (PA) dated July 20, 2010 (Tuesday), Corrigendum to PA dated September 15, 2010 (Wednesday), pursuant to and in compliance with the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto (the 'Regulations') issued by **Intensive Fiscal Services Private Limited** (the 'Manager to the Offer') on behalf of **Mr. Manoj Kasliwal, Mrs. Sharda Kasliwal & Mr. Dalip Kumar** (the 'Acquirers') to acquire 1,42,920 fully paid-up equity shares of Rs. 10/- each, representing 20% of the total paid up equity share capital/ voting capital of **Premier Capital Services Limited** (the 'Target Company'), at a price of Rs. 85/- per share ('Offer Price') payable in cash are as under:

1. **Name of the Target Company : Premier Capital Services Limited**
2. **Name and Address of the Acquirer : Mr. Manoj Kasliwal, Mrs. Sharda Kasliwal & Mr. Dalip Kumar**
3. **Name of Manager to the Offer : Intensive Fiscal Services Private Limited**
4. **Name of Registrar to the Offer : Purva Sharegistry (India) Pvt. Ltd.**
5. **Offer details**
   a) **Date of Opening of the Offer : September 20, 2010 (Monday)**
   b) **Date of Closure of the Offer : October 9, 2010 (Saturday)**
6. **Details of the acquisition :**

<table>
<tr><th>S. No.</th><th>Particulars</th><th colspan="2">Proposed in the Offer Documents</th><th colspan="2">Actuals</th></tr>
<tr><td>(i)</td><td>Offer Price</td><td colspan="2">Rs. 85/-</td><td colspan="2">Rs. 85/</td></tr>
<tr><td>(ii)</td><td>Shareholding of Acquirer (No & % of the voting capital) before PA & Share Purchase Agreement</td><td colspan="2">Nil</td><td colspan="2">Nil</td></tr>
<tr><td>(iii)</td><td>Shares acquired under Share Purchase Agreement (No & % of the voting capital)</td><td colspan="2">5,06,970 (70.94%)</td><td colspan="2">5,06,970 (70.94%)</td></tr>
<tr><td>(iv)</td><td>Shares acquired in the Open Offer (No & % of the voting capital)</td><td colspan="2">1,42,920 (20.00%)</td><td colspan="2">Nil</td></tr>
<tr><td>(v)</td><td>Size of the Open Offer (No. of shares multiplied by Offer Price per share)</td><td colspan="2">Rs. 1,21,48,200/-</td><td colspan="2">Nil</td></tr>
<tr><td>(vi)</td><td>Shares acquired after PA but before 7 working days prior to Closure Date, if any</td><td colspan="2">Nil</td><td colspan="2">Nil</td></tr>
<tr><td>(vii)</td><td>Post Offer Shareholding of Acquirer (No & % of the voting capital) (ii+iii+iv+vi)</td><td colspan="2">6,49,890 (90.94%)</td><td colspan="2">5,06,970 (70.94%)</td></tr>
<tr><td rowspan="2">(viii)</td><td rowspan="2">Pre & Post Offer Shareholding of Public (No & % of the voting capital)</td><td>Pre Offer</td><td>Post Offer</td><td>Pre Offer</td><td>Post Offer</td></tr>
<tr><td>2,07,630 (29.06%)</td><td>64,710 (9.06%)</td><td>2,07,630 (29.06%)</td><td>2,07,630 (29.06%)</td></tr>
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7. Status of Escrow Account, whether released or not : No Shares have been offered for acquisition under Open Offer. Hence full amount lying in the escrow account, with lien in favour of Manager to the Offer, which in process & will be released shortly to Acquirers.
8. Payment of Interest, if any, to the shareholders along with the details thereof : Nil
9. Status of Investor Complaints received, if any : Nil

This Public Announcement would also be available on SEBI's website at www.sebi.gov.in.

The Acquirers accept full responsibility severally and jointly for the information contained in this Post Offer Public Announcement and are responsible for the obligations of the Acquirers as laid down in the SEBI (SAST) Regulations, 1997.

Issued by Manager to the Offer on behalf of the Acquirers:

INTENSIVE FISCAL SERVICES PRIVATE LIMITED
Contact Person: Mr. Brijesh Parekh / Mr. Rishabh Jain
131, 13th Floor, C-Wing, Mittal Tower, Nariman Point, Mumbai-400 021.
Tel.: 022-22870443/44/45; Fax: 022-22870446. Email: rishabh@intensivefiscal.com
Branches:- Ahmedabad, Calcutta, Chennai, Indore, Nagpur, Nasik

Date : October, 11th 2010 Place : Mumbai